Securities and Exchange Board of India (भारतीय प्रतिभूति और विनिमय बोर्ड)	**NBCC Complex, 8th Floor, Plate B, Tower 1, East Kidwai Nagar, New Delhi – 110023** **Ph: 011 6901 2926, 011 6901 2922,** **Email:** auctionsnro@sebi.gov.in deepshikhaL@sebi.gov.in	**Notice of E- Auction / Sale**

CORRIGENDUM TO NOTICE FOR SALE FOR E-AUCTION OF THE IMMOVABLE PROPERTIES OF RICH INFRA DEVELOPERS INDIA LIMITED

Securities and Exchange Board of India ("SEBI") vide Public notice of sale dated June 12, 2026 (published in the newspapers on June 14, 2026) has invited bids for sale of properties in the recovery proceedings initiated under Recovery Certificate No. 2823 of 2020 dated February 05, 2020 against Rich Infra Developers India Limited and its directors namely Shri Harvinder Pal Singh, Shri Gurpreet Singh Sidhu, Shri Parampreet Singh Sidhu and Shri Baljinder Preet Singh (Defaulters) through e-auction platform on "*as is where is and whatever there is*" basis.

In the said Public Notice of Auction, under '*Description of Immovable Property Table*' following modifications may be noted for the properties mentioned at serial no. 1 and 3.

Sl No	Particulars
1	The Taluka mentioned under Description of the property may be read as 'Chandrapur' instead of 'Rajura'.
3	The area mentioned under column "area" may be read as '1.48 Hectare' instead of '2.48 Hectare'. Accordingly, the revised Reserve Price for this property will be Rs. 15,67,100/-

The remaining contents of the notice published in the newspapers remain unchanged.

Interested persons are requested to visit 'Auction Notice under Recovery Proceedings' in 'Enforcement' tab on www.sebi.gov.in for details.

RAJAN KUMAR

Digitally signed by RAJAN KUMAR
Date: 2026.07.03 15:05:47 +05'30'

Rajan Kumar
Recovery Officer
Securities and Exchange Board of India

Place: New Delhi
Date: July 03, 2026